FORM III (SEE RULE 6)

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FORM FOR CLAIMING Ex- LEGISLATOR'S PENSION

(IN BLOCK LETTERS)		(434, 248, A 80 pc br)	Ex. MLA/MLC
Permanent Residential Address :			("auconopa tras
Pension Sanction Order No.:			TOPESCO SERVY
	Carrier Charles	HEAD OF AC	COUNT
das departaciones estate untradical estate 2nd of 864 - 10 untradical operation - 1114 untradical objection - 101188		Retireme 01 - Civil M.H 111 - Pension t	to Legislators to Legislators ry Charges
Name of the Pensioner Smt./Sri :			
(IN BLOCK LETTERS)			
Pension per month Rs.)
Received a sum of Rs.	(in words) (Ru	pees	Maria Demonstra
	_) being my pe	ension in accordance wit	h the Legislator's
Pension Sanction Order No	201	for the month/months	of
Deductions: Rs Rent	D	CC Miso	
Net Payable		Rs	
Dated the 201			
Not Payable before		x cordina	
Passed for Rs.	percede comm	201 1 665	
Rupees			Revenue
and the state of t			Diamo
15 CH. 1	Signature		1.00
See .	Signature thumb im		
Assistant Secretary Telangana Legislature Secretariat	A CONTRACTOR OF THE PARTY OF TH		
Telangana Legislature Secretariat	A CONTRACTOR OF THE PARTY OF TH	pression	
Telangana Legislature Secretariat	DECLARATION OF ANY SOLUTION OF ANY Local And Incelected to the egislature and I	ON calary or remuneration is ation owned or controlle uthority. Parliament or to the Telas am not a sitting Member	from the Central d by the Central ngana Legislative of the Parliament
(1) I declare that I am not in re Government or the State Government Government or the State Government (2) I declare that I have not been re Assembly/Council or any other State Le or the Telangana Legislative Assembly/	DECLARATION OF ANY SOLUTION OF ANY Local And Incelected to the egislature and I	ON calary or remuneration for ation owned or controlled the outhority. Parliament or to the Telas am not a sitting Member any other State Legtislate.	from the Central d by the Central ngana Legislative of the Parliament ture.
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